

Government of India
Ministry of Finance
Department of Financial Services
Lok Sabha
Unstarred Question No. 1306

Friday, December 22, 2017/Pausha 01, 1939 (Saka)

LIC Properties

1306. SHRI ARVIND SAWANT:
SHRI GOPAL SHETTY:

Will the Minister of FINANCE
be pleased to state:

- (a) the details of number of chawls and building properties owned by Life Insurance Corporation of India (LIC) in Mumbai, residential/commercial-wise;
- (b) whether these chawls/properties are beyond repairs because they are more than 100 years old and are in dilapidated conditions and if so, the details thereof;
- (c) whether the life of the resident tenants/occupants are in the shadow of death and if so, the details thereof and who will be held responsible if any casualty happens due to collapse of these chawls/ properties;
- (d) whether these properties are of a CESS property and if so, the details thereof;
- (e) whether the CESS amount being collected from the tenants/occupants is included in the rent receipt and if so, the details thereof; and
- (f) the reasons for LIC not taking any interest/steps in the redevelopment of these dilapidated chawls/properties?

Answer
Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (c): As per Life Insurance Corporation of India (LIC), the details of number of chawls and building properties owned by LIC in Mumbai are as under:

No. of chawls	10
No. of commercial buildings	101
No. of residential buildings	87
Total	198

The buildings are old but LIC has been carrying out repairs wherever found necessary. The competent authority has also not declared any of these properties dilapidated.

(d) & (e): Only 50 buildings are CESS properties. The list of the said buildings is given at 'Annexure'. The cess amount is included in the rent receipt wherever the tenants remit their share of repair cess.

(f) LIC carries out repairs for all its non cessed properties, wherever found necessary. In respect of cessed properties, Maharashtra Housing and Area Development Authority (MHADA) carries out the structural repairs. The condition of LIC properties does not warrant any redevelopment.

LIST OF CESSED PROPERTIES IN MUMBAI		
SL. NO.	B.C. NO.	NAME OF THE BUILDINGS
1	115	Belvedere Court
2	116	Oval View
3	117	Queens Court
4	126	Indian Mercantile Building- 1
5	127	Indian Mercantile Building -2
6	160/61	East & West Rear Bungalow
7	162	East & West Ghati Chawl
8	163	East & West Villa
9	164	East & West Inside Chawl
10	165	East & West Villa 'A'
11	166	East & West Villa 'B'
12	194	Industrial Assurance Building
13	198	Illaco House
14	202	Jeevan Jyot
15	211	Asian Court
16	212	Asian Building
17	213	Asian Building 'A'
18	214	Asian Building 'B'
19	218	Bhatia Bhavan
20	218	Bhatia Bhavan
21	221	Devkaran Nanji Building
22	221	Devkaran Nanji Building
23	221	Devkaran Nanji Building
24	221	Devkaran Nanji Building
25	221	Devkaran Nanji Building
26	222	Goodwill Assurance Building
27	222	Goodwill Assurance Building
28	224	Bhesania Building
29	226	Modern Building No. 1
30	227	Modern Building No. 2
31	256	Ahilya Chawl
32	257	Draupadi Chawl
33	258	Sita Chawl
34	260	Tara Chawl
35	261	Mandodari Chawl
36	264	United India Building
37	270	Property at Marine Street
38	272	National Insurance Building
39	273	Minerva Mansion
40	274	Minerva Building
41	275	Reliance Building
42	278	National Indian Building
43	284	Union Prov. Society Building
44	307	Jeevan Anand
45	318	Mengale Property
46	343	Mackawee Mansion
47	357	Angrewadi Property
48	357	Angrewadi Property
49	357	Angrewadi Property
50	358	Vajeram Property

